

(3) (i) A copy of the Annual Report (Hindi and English Versions) of the Centre for Cultural Resources and Training, New Delhi, for the year 1987-88 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Centre for Cultural Resources and Training, New Delhi for year 1987-88.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library See No. LT-8191/89]

Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-8192/89]

(2) A statement (Hindi and English versions) showing reasons for delay in laying the Papers mentioned (1) above.

(3) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Animal Welfare Board of India, Madras, for the year 1987-88 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library See No. LT-8193/89]

[English]

**Review on the working of and Annual Report of Indian Dairy Development Corporation, Baroda for the period 1.4.1987 to 11.10.1987 and statement showing reasons in laying these papers.**

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 (A) of the Companies Act, 1956: -

(i) A statement regarding Review by the Government on the working of the Indian Dairy Corporation Baroda, for the period from 1st April, 1987 to 11th October, 1987.

(ii) Annual Report of the Indian Dairy Corporation, Baroda, for the period from 1st April, 1987 to 11th October, 1987 along with

12.28 hrs.

#### PARLIAMENTARY COMMITTEES

##### Summery of Work

[English]

SECRETARY-GENERAL : Sir, I beg to lay on the Table a copy of the 'Parliamentary Committees (Other than Financial Committees) - Summery of Work' (Hindi and English versions) pertaining to the period 1 June, 1988 to 31st May, 1989.

12.28 1/4 hrs

#### COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

##### Report of Study Tours

[English]

SHRI ARVIND NETAM (Kanker): I beg to lay on the Table of a copy each of the following Reports (Hindi and English ver-

sions) of the Study Tours of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes: -

- (1) Report of the Study Tour of Study Group I of the Committee on its visit to Calcutta, Itanagar, Guwahati, Gangtok, Darjeeling and Calcutta during June, 1989.
- (2) Report of the Study Tour of Study Group II of the Committee on its visit to Vadodara, Bombay, Hyderabad, Visakhapatnam and Bhubaneshwar during June, 1989.

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12.28 3/4 hrs.

COMMITTEE ON GOVERNMENT  
ASSURANCES

**Twenty-first Report**

[Translation]

PROF. NARAIN CHAND PARASHAR :  
(Hamirpur): Mr. Speaker, Sir, I beg to lay on the Table the Twenty-first Report (Hindi and English version) of the Committee on Government Assurances.

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12.29 hrs.

BUSINESS ADVISORY COMMITTEE

**Seventy-Fourth Report**

[English]

THE MINISTER OF STATE IN THE  
MINISTRY OF PARLIAMENTARY AFFAIRS  
AND MINISTER OF STATE IN THE PRIME  
MINISTER'S OFFICE (SHRIMATI SHEILA  
DIKSHIT): Sir, I beg to move:

" That this House do agree with the

Seventy-fourth Report of the Business  
Advisory Committee presented to the  
House on the 9th August, 1989"

MR. SPEAKER: The question is:

" That this House do agree with the  
Seventy-fourth Report of the Business  
Advisory Committee presented to the  
House on the 9th August, 1989."

*The motion was adopted*

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12.29 1/2 hrs.

CUSTOMS ( AMENDMENT) BILL \*

[ English]

THE MINISTER OF STATE IN THE  
DEPARTMENT OF REVENUE IN THE  
MINISTRY OF FINANCE (SHRI A.K.  
PANJA): (a) Sir, I beg to move for leave to  
introduce a Bill further to amend the Customs Act, 1962.

MR. SPEAKER: The question is :

" That leave be granted to introduce a  
Bill further to amend the Customs Act,  
1962."

*The Motion was adopted*

SHRI A.K.PANJA : Sir, I introduce the  
Bill.

12.30 hrs.

[ MR. DEPUTY SPEAKER *in the Chair*]

MATTERS UNDER RULE 377

[Translation]

- (i) **Need to complete the unfinished work at Tibl Railway Station.**

SHRI BIRBAL (Ganganagar): Mr.  
Deputy Speaker Sir, I want to raise the  
following matter of urgent public importance